

(b) if so, whether they are still traceless or found;

(c) the reasons of their escape from Nari Niketan; and

(d) whether it is a fact that the functioning of the Nari Niketan is full of gross irregularities?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):**

(a) to (d) On the night of 21/22 October, 1981, 10 girls escaped from the Nari Niketan, Delhi. Five of them have since been recovered and sent back to the Nari Niketan. The remaining girls are still to be traced. The reasons for their escape are being ascertained.

Certain irregularities have come to notice, a panel of inquiry was appointed by the Supreme Court in this regard. Delhi Administration have reported that the panel has since submitted its report to the Supreme Court.

**Guidelines for Social Welfare Activities in Tribal Areas and Harijan Bastis**

2779. **SHRI GIRIDHAR GOMAN-  
GO:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the guidelines issued by the Ministry to the States regarding the social welfare activities in tribal areas and Harijan Bastis; and

(b) the steps taken by the States in tribal and Harijan areas for implementation of States and Central Social Welfare measures?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):**

(a) and (b). In the context of the Sixth Plan (1980—85) general guidelines have been issued to the State Governments based on the recommendations of the Working Groups on Development of Scheduled Castes and Scheduled Tribes.

For tribal areas the National Minimum Needs Programme covering education, health, drinking water, nutrition and house-sites are sought to be implemented by employing relaxed norms. The relaxed norms for tribal areas are that a primary school should be located within a radius of 1.6 kilometers, one primary health centre should cater to a population of 20,000 and a sub-centre to a population of 3,000, a drinking water source should be located for each hamlet. Further the programmes should be directed towards reducing off-season unemployment.

In so far as Scheduled Castes are concerned, those engaged in unclean occupation are to be paid particular attention. They are to be trained and rehabilitated in alternative occupations, simultaneously with a programme for converting dry laterines into water-borne ones. Educational and health institutions, drinking water sources should be located in Harijan Bastis.

Some States have already prepared their master plans for education, health and supply of drinking water programmes, in accordance with these guidelines.

**Foreign Money received by Institutions in India .**

2780. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 4826 on 18 September, 1981 regarding financial assistance received by various institutions from foreign countries, and state:

(a) whether the annual returns for the Foreign Contributions under Rule 8(2) of the Foreign Contributions (Regulations) Rules, 1976, have been filed by the recipients for the years 1978, 1979 and 1980 and whether they have since been computerised;

(b) if so, the names of the educational, cultural, religious and charitable institutions which have received